

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.3459/2017

Thursday, this the 12th day of October 2017

Hon'ble Mr. K.N. Shrivastava, Member (A)

Dr. Kanwal Singh (Age about 67 years)

Group A

s/o late Mr. Mansa Ram

Former Deputy Secretary (UGC)

r/o 119, Bhim Colony, Bakhtawarpur

Delhi – 36

..Applicant

(Mr. A K Bhakt, Advocate)

Versus

University Grant Commission

(Ministry of Human Resources Development)

Through

1. The Chairman

University Grant Commission

Bahadurshah Zafar Marg

New Delhi

2. The Secretary

University Grant Commission

Bahadurshah Zafar Marg

New Delhi

..Respondents

O R D E R (ORAL)

It is noticed that the applicant has made the same prayers in this O.A., which he had made in O.A. No.2066/2017, which was disposed of by this Tribunal vide order dated 02.06.2017. It is submitted by learned counsel for applicant that the directions contained in the order dated 02.06.2017 have not been complied with by the respondents as yet. In this view of the matter, the remedy for the applicant is to file C.P. against the

respondents for non-compliance of the order dated 02.06.2017 in spite of filing the present proceedings seeking the same reliefs.

2. Confronted with this, the learned counsel seeks leave of the Tribunal to withdraw this O.A. with liberty to file C.P. in O.A. No.2066/2017. Prayer allowed.
3. The O.A. is dismissed as withdrawn with liberty as prayed for.

**(K.N. Shrivastava)
Member (A)**

October 12, 2017
/sunil/